NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 4
APPEAL/9(MB)2024

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: SHIVNARAYAN RAMPRATAP BHUTADA VS REGISTRAR OF COMPANIES

Section 252(3) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Appellant present.
2. The Registry is directed to issue notice to the Registrar of Companies (RoC) clearly intimating the next date of hearing and is also directed to file their submission/objection within 30 days.
3. List this matter on 26.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/